

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 12816/2022

(Arising out of impugned final judgment and order dated 23-08-2022 in CRLA No. 1124/2010 passed by the High Court Of Judicature At Allahabad)

HEM SINGH & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 157192/2022 - EXEMPTION FROM FILING O.T.)

Date : 13-01-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Avnish Singh, Adv.
Mr. Ankur Yadav, AOR
Mr. Aditya Vikram, Adv.
Mr. Santosh Kumar Yadav, Adv.

For Respondent(s)

UPON hearing the counsel the court made the following
O R D E R

Issue notice returnable within four weeks.

(Geeta Ahuja)
Assistant Registrar-cum-PS

(Beena Jolly)
Court Master